GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 1567

ANSWERED ON 14.03.2023

PLAN/POLICY TO RUN GOVERNMENT OFFICES WITH SOLAR POWER

1567#. SHRI MITHLESH KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Whether there is any plan/policy to run various Government offices in the country with solar power;
- (b) if so, the reasons therefor;
- (c) Whether any plan/policy has been formulated for the common people in the country to set up solar power stations in their own land; and
- (d) If so, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) & (b) The Ministry of New and Renewable Energy has been pursuing with other Central Ministries and State Governments for installing rooftop solar projects at Government offices for adoption of clean energy.
- (c) & (d) The Ministry is presently implementing following schemes for the common people to set up solar power plants on their roofs/land:

(i) Rooftop Solar Programme Phase II

Under this programme Central Financial Assistance (CFA) upto 40% of the benchmark cost is provided for installation of Rooftop Solar (RTS) projects upto 3 kW capacity and 20% for capacity beyond 3 kW and upto 10 kW for individual households in residential sector. For Group Housing Societies/Residential Welfare Associations (GHS/RWA), CFA is limited to 20% of the benchmark cost for installation of RTS plant of capacity upto 500 kW for supply of power to common facilities.

(ii) PM-KUSUM Scheme

Under Component A, of the PM-KUSUM Scheme solar power plants of capacity up to 2 MW can be setup on barren/fallow/marshy/cultivable land owned by farmers by an individual farmer or a group of farmers or co-operatives or panchayats or Farmer Producer Organizations (FPOs) or Water User Associations (WUAs). The power generated is purchased by the local DISCOMs at a tariff determined by concerned State Electricity Regulatory Commission.
